

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :20-03-2025

Date : 20.03.2025

A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
303/2025	20.03.2025	ABLAPL-2112/2025	GYANA RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-05	
304/2025	20.03.2025	WP (C) - 7271/2025	J. P. KAR	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	WRIT BRANCH-6
305/2025	20.03.2025	BLAPL-11524/2024	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
306/2025	20.03.2025	CRLMC-1036/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	
307/2025	20.03.2025	RSA-405/2023	P PANDA	C.O.	DR (J)	Order Dtd. 9999-12-31	SECOND APPEAL
308/2025	20.03.2025	CRLMC-992/2025	MANAS RANJAN BADAJENA	C.O.	DR (J)	Order Dtd. 2025-03-17	
309/2025	20.03.2025	CRLMC-319/2025	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
310/2025	20.03.2025	CRLMC-292/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
311/2025	20.03.2025	CRLMC-242/2025	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
312/2025	20.03.2025	CRLMC-226/2025	N.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
313/2025	20.03.2025	RSA-40/2017	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	SECOND APPEAL
314/2025	20.03.2025	CRLMC-224/2025	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
315/2025	20.03.2025	CRLMC-223/2025	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
316/2025	20.03.2025	WP (C) - 26069/2019	T SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	WRIT BRANCH-4
317/2025	20.03.2025	CRLMC-4835/2024	K.K.NATH	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
319/2025	20.03.2025	BLAPL-11390/2024	SAMARENDRA MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	

320/2025	20.03.2025	CRLMC-782/2025	P.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
321/2025	20.03.2025	RSA-204/2023	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-03-24	SECOND APPEAL
322/2025	20.03.2025	BLAPL-11423/2024	NIRMAL KUMAR DAS	C.O.	COURT NO. 23	Order Dtd. 2025-03-18	
323/2025	20.03.2025	CRLMC-554/2025	H.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
324/2025	20.03.2025	CRLMC-1042/2025	L.ACHARI	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
325/2025	20.03.2025	CRLMC-237/2025	H.K.PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
326/2025	20.03.2025	CRLMC-331/2025	S.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
327/2025	20.03.2025	RPFAM-231/2024	C.R.KAR	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
328/2025	20.03.2025	BLAPL-11703/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	BAIL-2
329/2025	20.03.2025	RSA-104/2025	J.J.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2025-06-30	SECOND APPEAL
330/2025	20.03.2025	CRLMC-4421/2024	S.K.LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-12-10	
331/2025	20.03.2025	CRLMC-317/2025	S.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
332/2025	20.03.2025	BLAPL-11492/2024	HARIHAR SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	BAIL-2
333/2025	20.03.2025	CONTC-1101/2025	D.SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-13	
334/2025	20.03.2025	BLAPL-11524/2024	K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	BAIL-2
336/2025	20.03.2025	BLAPL-11755/2024	D P DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
337/2025	20.03.2025	BLAPL-11465/2024	D.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
338/2025	20.03.2025	ABLAPL-15023/2024	P PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-03	
339/2025	20.03.2025	ABLAPL-13814/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-11	
340/2025	20.03.2025	ABLAPL-11514/2024	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-21	BAIL-2
341/2025	20.03.2025	ABLAPL-2767/2025	J.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	
342/2025	20.03.2025	ABLAPL-	S K SUNDARA	C.O.	COURT NO.	Order Dtd.	

		14549/2024			2 OLD	2024-12-20	
343/2025	20.03.2025	ABLAPL-11921/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-04	
344/2025	20.03.2025	WP (C) - 26/2025	A.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-04-22	WRIT BRANCH-6
345/2025	20.03.2025	ABLAPL-14695/2024	B R SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2
347/2025	20.03.2025	ABLAPL-12504/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	
348/2025	20.03.2025	WP (C) - 4472/2025	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-05	WRIT BRANCH (DIVISION BENCH-3)
349/2025	20.03.2025	ABLAPL-12285/2024	M R BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08	
350/2025	20.03.2025	ABLAPL-7002/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22	
351/2025	20.03.2025	WP (C) - 7293/2025	S MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	WRIT BRANCH-5
352/2025	20.03.2025	ABLAPL-14264/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	
353/2025	20.03.2025	WP (C) - 7441/2025	D.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-3)
354/2025	20.03.2025	ABLAPL-2771/2025	S CHOUDHURI	C.O.	COURT NO. 17	Order Dtd. 2025-04-22	
355/2025	20.03.2025	RPFAM-211/2024	B.S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	
357/2025	20.03.2025	ABLAPL-2773/2025	S R PATTANAIAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
358/2025	20.03.2025	ABLAPL-2775/2025	AKSHAYA KUMAR BISOI	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
359/2025	20.03.2025	ABLAPL-2768/2025	KARMA DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
360/2025	20.03.2025	ABLAPL-2763/2025	LAMBODOR ACHARI	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
362/2025	20.03.2025	ABLAPL-2755/2025	R K SAMANTARAY	C.O.	COURT NO. 17	Order Dtd. 2025-04-02	

363/2025	20.03.2025	ABLAPL-2759/2025	M R ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
364/2025	20.03.2025	ABLAPL-2772/2025	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
365/2025	20.03.2025	ABLAPL-2778/2025	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
367/2025	20.03.2025	ABLAPL-1235/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-02-04	
368/2025	20.03.2025	ABLAPL-2751/2025	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	BAIL-2
369/2025	20.03.2025	ABLAPL-2769/2025	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
370/2025	20.03.2025	ABLAPL-2777/2025	B K MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	
371/2025	20.03.2025	ABLAPL-2777/2025	B K MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-04-09	
372/2025	20.03.2025	ABLAPL-2765/2025	PRAMOD KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
373/2025	20.03.2025	WP (C) - 4714/2025	A C DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
374/2025	20.03.2025	BLAPL-11723/2024	R C MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
375/2025	20.03.2025	ABLAPL-2781/2025	R B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
377/2025	20.03.2025	ABLAPL-2754/2025	R B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-29	BAIL-2
378/2025	20.03.2025	CRLMC-112/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2025-01-16	
379/2025	20.03.2025	ABLAPL-2745/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
380/2025	20.03.2025	CRLMC-463/2025	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
381/2025	20.03.2025	WP (C) - 7248/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-6
382/2025	20.03.2025	WP (C) - 5638/2022	A.T.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2025-03-13	WRIT BRANCH-6
383/2025	20.03.2025	ABLAPL-810/2025	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-31	BAIL-2
384/2025	20.03.2025	WP (C) - 6836/2025	LAMBODAR PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	WRIT BRANCH (DIVISION BENCH-3)
385/2025	20.03.2025	WP (C) -	LAMBODAR PRADHAN	C.O.	COURT NO.	Order Dtd.	

		6834/2025			2 OLD	2025-03-18	
386/2025	20.03.2025	ABLAPL-2757/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-04-16	BAIL-1
387/2025	20.03.2025	ABLAPL-2747/2025	P K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
388/2025	20.03.2025	CRLMC-2544/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD		CRIMINAL MISC
389/2025	20.03.2025	CRLMC-1704/2024	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC
391/2025	20.03.2025	WP (C) - 19396/2019	S BISWAL	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-5
392/2025	20.03.2025	CMP-404/2021	D LALA	C.O.	COURT NO. 22	Order Dtd. 2025-03-18	WRIT BRANCH-3
393/2025	20.03.2025	WP (C) - 13160/2024	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH-1
396/2025	20.03.2025	WP (C) - 6091/2025	M D ABID	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	
398/2025	20.03.2025	WP (C) - 33152/2024	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-05-05	WRIT BRANCH (DIVISION BENCH-3)
400/2025	20.03.2025	WP (C) - 4878/2025	B B MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-03-19	
402/2025	20.03.2025	WP (C) - 22200/2021	C R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-21	WRIT BRANCH-1
404/2025	20.03.2025	WP (C) - 21227/2024	P K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	
405/2025	20.03.2025	WP (C) - 3047/2025	S C DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17	
406/2025	20.03.2025	WP (C) - 26411/2020	H K MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-4
407/2025	20.03.2025	WP (C) - 26411/2020	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-4
408/2025	20.03.2025	WP (C) - 3139/2025	T SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	
409/2025	20.03.2025	WP (C) - 7231/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-7
411/2025	20.03.2025	WP (C) - 5941/2025	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-3
412/2025	20.03.2025	WP (C) - 7503/2025	J LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	
413/2025	20.03.2025	ABLAPL-1143/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-04-08	

14/2025	20.03.2025	WP (C) - 7591/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
15/2025	20.03.2025	ABLAPL- 2719/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04-21	BAIL-2
16/2025	20.03.2025	WP (C) - 7405/2025	M K RATH	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-1)
17/2025	20.03.2025	ABLAPL- 2675/2025	ASHOK KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
19/2025	20.03.2025	WP (C) - 7428/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-7
20/2025	20.03.2025	ABLAPL- 2540/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
21/2025	20.03.2025	WP (C) - 6530/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-05-05	
22/2025	20.03.2025	ABLAPL- 2081/2025	M R ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2025-05-05	
23/2025	20.03.2025	ABLAPL- 1205/2025	ULLASH DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-1
25/2025	20.03.2025	CONTC- 5765/2024	D K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
26/2025	20.03.2025	MACA- 990/2023	J DEHURY	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	MISC. APPEAL SEC.
27/2025	20.03.2025	MACA- 990/2023	A K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	MISC. APPEAL SEC.
28/2025	20.03.2025	MACA- 990/2023	M/S.RAI CHARAN MOHAPATRA, N.B. SARKAR, B.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	MISC. APPEAL SEC.
29/2025	20.03.2025	MACA- 1060/2024	A K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	
30/2025	20.03.2025	MACA- 1060/2024	A K BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-17	
31/2025	20.03.2025	MACA- 1046/2024	GITANJALI DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	
33/2025	20.03.2025	MACA- 1046/2024	S K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-13	
35/2025	20.03.2025	WP (C) - 16834/2023	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-21	WRIT BRANCH-8
36/2025	20.03.2025	MACA- 912/2024	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	MISC. APPEAL SEC.
38/2025	20.03.2025	MACA-	M/S BIJAYANANDA SAMANTARAY, K	C.O.	COURT NO.	Order Dtd.	MISC.

		912/2024	K MANGARAJ		2 OLD	2025-03-17	APPEAL SEC.
439/2025	20.03.2025	MACA-447/2019	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	MISC. APPEAL SEC.
440/2025	20.03.2025	MACA-447/2019	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	MISC. APPEAL SEC.
442/2025	20.03.2025	ABLAPL-2795/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
443/2025	20.03.2025	WP (C) - 1553/2020	J N MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	WRIT BRANCH-7
446/2025	20.03.2025	BLAPL-11281/2024	T R DAS	C.O.	COURT NO. 17		
449/2025	20.03.2025	ABLAPL-1302/2025	PRASANTA KUMAR BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
450/2025	20.03.2025	ABLAPL-1903/2025	SUSANTA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-2
451/2025	20.03.2025	ABLAPL-2379/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-10	BAIL-1
452/2025	20.03.2025	ABLAPL-2384/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	BAIL-1
453/2025	20.03.2025	ABLAPL-2346/2025	SARAT DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
454/2025	20.03.2025	ABLAPL-2816/2025	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
455/2025	20.03.2025	ABLAPL-2794/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-2
456/2025	20.03.2025	ABLAPL-2818/2025	M. BARAL	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-2
457/2025	20.03.2025	ABLAPL-2296/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-07	
458/2025	20.03.2025	ABLAPL-2796/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
459/2025	20.03.2025	ABLAPL-2804/2025	A K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
460/2025	20.03.2025	ABLAPL-2811/2025	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-06	
461/2025	20.03.2025	ABLAPL-2813/2025	CHANDRAKANT KHATUA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
463/2025	20.03.2025	WP (C) -	R. M. NAYAK	C.O.	COURT NO.	Order Dtd.	WRIT

		6514/2025			17	2025-03-18	BRANCH-8
464/2025	20.03.2025	WP (C) - 7730/2025	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	WRIT BRANCH (DIVISION BENCH-3)
465/2025	20.03.2025	WP (C) - 7733/2025	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	WRIT BRANCH (DIVISION BENCH-3)
466/2025	20.03.2025	ABLAPL- 2820/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
467/2025	20.03.2025	WP (C) - 27843/2024	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
468/2025	20.03.2025	WP (C) - 27962/2024	I. C. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
469/2025	20.03.2025	ABLAPL- 2821/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
470/2025	20.03.2025	WP (C) - 7710/2025	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
471/2025	20.03.2025	ABLAPL- 2761/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	
472/2025	20.03.2025	WP (C) - 7726/2025	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	WRIT BRANCH-8
473/2025	20.03.2025	ABLAPL- 2236/2025	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-05-01	
474/2025	20.03.2025	WP (C) - 4738/2025	R. K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	WRIT BRANCH-7
477/2025	20.03.2025	WP (C) - 27960/2024	I. C. SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
482/2025	20.03.2025	WP (C) - 31157/2024	A. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	WRIT BRANCH-1
484/2025	20.03.2025	WP (C) - 31651/2024	A. K. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
486/2025	20.03.2025	WP (C) - 26783/2024	M. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-18	
488/2025	20.03.2025	WP (C) - 23965/2024	P. C. DAS	C.O.	COURT NO. 20	Order Dtd. 2025-04-10	
491/2025	20.03.2025	WP (C) - 3388/2025	G. D. MALLICK	C.O.	COURT NO. 20	Order Dtd. 2025-03-18	WRIT BRANCH-7
493/2025	20.03.2025	WP (C) - 7339/2025	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	WRIT BRANCH-7

495/2025	20.03.2025	WP (C) - 4251/2025	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-4
497/2025	20.03.2025	BLAPL- 11358/2024	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	BAIL-2
498/2025	20.03.2025	WP (C) - 6038/2025	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
500/2025	20.03.2025	WP (C) - 24387/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	
502/2025	20.03.2025	WP (C) - 24371/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	
504/2025	20.03.2025	WP (C) - 24290/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-3
505/2025	20.03.2025	WP (C) - 3693/2025	T. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8
507/2025	20.03.2025	WP (C) - 7482/2025	R. K. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	
509/2025	20.03.2025	WP (C) - 7482/2025	R. K. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	
510/2025	20.03.2025	WP (C) - 7366/2025	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	
512/2025	20.03.2025	WP (C) - 7364/2025	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	
513/2025	20.03.2025	WP (C) - 7673/2025	S. K. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-04-08	
516/2025	20.03.2025	WP (C) - 23913/2024	D. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-03-18	
518/2025	20.03.2025	WP (C) - 7471/2025	S. SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-03-18	WRIT BRANCH-7
521/2025	20.03.2025	WP (C) - 7293/2025	D. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-18	WRIT BRANCH-5
522/2025	20.03.2025	WP (C) - 23896/2024	S. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-06	
524/2025	20.03.2025	WP (C) - 23896/2024	S. K. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-03-06	
526/2025	20.03.2025	WP (C) - 7422/2025	U. CHHOTRAY	C.O.	COURT NO. 12	Order Dtd. 2025-03-17	WRIT BRANCH-7

527/2025	20.03.2025	WP (C) - 31063/2024	M. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-03-17	WRIT BRANCH-4
528/2025	20.03.2025	WP (C) - 7304/2025	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6
530/2025	20.03.2025	WP (C) - 24295/2024	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-3
532/2025	20.03.2025	CRLMC- 810/2025	R. K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-04-24	
533/2025	20.03.2025	CRLA- 278/2025	J. P. KAR	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
536/2025	20.03.2025	CRLMC- 413/2025	P. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
543/2025	20.03.2025	BLAPL- 1538/2025	AK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	
545/2025	20.03.2025	WP (C) - 13321/2024	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-17	WRIT BRANCH-3
547/2025	20.03.2025	BLAPL- 2941/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	BAIL-2
548/2025	20.03.2025	WP (C) - 5987/2025	T SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	
550/2025	20.03.2025	BLAPL- 1195/2025	PK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-19	
551/2025	20.03.2025	ARBP- 62/2023	S DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-19	M.J.C.
553/2025	20.03.2025	LAA- 54/2011	N ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-12-06	FIRST APPEAL
554/2025	20.03.2025	RSA- 130/2025	J.D.MUDULI	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	
555/2025	20.03.2025	ARBP- 61/2023	S DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-19	M.J.C.
557/2025	20.03.2025	WP (C) - 41570/2023	P K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)
558/2025	20.03.2025	WA-93/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-03-17	WRIT APPEAL
559/2025	20.03.2025	WP (C) - 28037/2024	S.C.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-04-30	
560/2025	20.03.2025	WP (C) - 41570/2023	S DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	WRIT BRANCH

							(DIVISION BENCH-3)
561/2025	20.03.2025	WP (C) - 21545/2024	S.C.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2025-04-30	
562/2025	20.03.2025	WP (C) - 41570/2023	SHANKAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)
564/2025	20.03.2025	WP (C) - 41570/2023	SHANKAR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-18	WRIT BRANCH (DIVISION BENCH-3)
566/2025	20.03.2025	WP (C) - 21352/2024	S.C.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-04-30	
569/2025	20.03.2025	CRLMC-398/2025	S.K.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-03-19	
571/2025	20.03.2025	CRLMC-441/2025	P.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	
572/2025	20.03.2025	WP (C) - 15527/2020	A K BISOI	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-8
573/2025	20.03.2025	CRLMC-485/2025	D.K.NAIK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
574/2025	20.03.2025	WP (C) - 15527/2020	S ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-8
575/2025	20.03.2025	CRLMC-444/2025	R. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
576/2025	20.03.2025	WP (C) - 39285/2023	M NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	WRIT BRANCH-1
577/2025	20.03.2025	WP (C) - 2925/2016	G C JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-4
578/2025	20.03.2025	WP (C) - 2925/2016	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-4
579/2025	20.03.2025	WP (C) - 10387/2022	A K SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-1
580/2025	20.03.2025	WP (C) - 10387/2022	M/S.GAGAN BIHARI SINGH, BIRAJA PRASAD MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-03-17	WRIT BRANCH-1
581/2025	20.03.2025	MATA-296/2023	P K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2025-03-13	FIRST APPEAL
582/2025	20.03.2025	ADMLS-2/2025	D SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-04-30	
585/2025	20.03.2025	WP (C) - 27632/2024	H K DAS	C.O.	COURT NO. 14	Order Dtd. 2025-03-18	

586/2025	20.03.2025	WP (C) - 5087/2025	M R BARIK	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH-6
587/2025	20.03.2025	WP (C) - 5710/2025	LAMBODOR ACHARI	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-1)
588/2025	20.03.2025	WP (C) - 7121/2025	B BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH-5
589/2025	20.03.2025	WP (C) - 7136/2025	G R PTRA	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH-6
590/2025	20.03.2025	WP (C) - 7177/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-05-07	WRIT BRANCH-6
591/2025	20.03.2025	WP (C) - 7511/2025	B P PANI	C.O.	COURT NO. 21	Order Dtd. 2025-05-07	
592/2025	20.03.2025	ABLAPL- 9558/2024	C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	BAIL-2
593/2025	20.03.2025	WP (C) - 7869/2025	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-1
594/2025	20.03.2025	WP (C) - 23656/2024	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
595/2025	20.03.2025	ABLAPL- 127/2025	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
596/2025	20.03.2025	ABLAPL- 2815/2025	RN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
597/2025	20.03.2025	ABLAPL- 7177/2024	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	BAIL-2
598/2025	20.03.2025	ABLAPL- 14957/2024	PN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-12	BAIL-1
599/2025	20.03.2025	WP (C) - 29470/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD		WRIT BRANCH-5
600/2025	20.03.2025	ABLAPL- 505/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
601/2025	20.03.2025	ABLAPL- 10861/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
602/2025	20.03.2025	WP (C) - 29763/2023	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-8
603/2025	20.03.2025	WP (C) - 32018/2023	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-04-29	WRIT BRANCH-2
604/2025	20.03.2025	WP (C) -	B SINGH	C.O.	COURT NO.	Order Dtd.	WRIT

		32704/2024			23	2025-03-19	BRANCH-3
505/2025	20.03.2025	TRP (C) - 52/2019	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-03-18	M.J.C.
506/2025	20.03.2025	TRP (C) - 50/2019	M R ROUSTRAY	C.O.	COURT NO. 23	Order Dtd. 2025-03-18	M.J.C.
507/2025	20.03.2025	TRP (C) - 26/2019	MR.M.R.PADHI	C.O.	COURT NO. 23	Order Dtd. 2025-03-18	M.J.C.
508/2025	20.03.2025	TRP (C) - 116/2018	D P DASH	C.O.	COURT NO. 23	Order Dtd. 2025-03-18	M.J.C.
509/2025	20.03.2025	RPFAM-142/2024	M K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-03-19	FIRST APPEAL
510/2025	20.03.2025	BLAPL-11683/2024	N K ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-03-18	
511/2025	20.03.2025	BLAPL-11139/2024	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-03-17	
514/2025	20.03.2025	WP (C) - 15880/2024	R. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-30	WRIT BRANCH (DIVISION BENCH-1)
515/2025	20.03.2025	WP (C) - 14357/2024	SRINIBASH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-17	WRIT BRANCH-6
516/2025	20.03.2025	ABLAPL-2570/2024	D MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-12	BAIL-1
517/2025	20.03.2025	BLAPL-990/2025	N SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	
518/2025	20.03.2025	BLAPL-993/2025	M DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	
519/2025	20.03.2025	BLAPL-856/2025	DP DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	
521/2025	20.03.2025	BLAPL-1880/2025	R SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	BAIL-2
522/2025	20.03.2025	BLAPL-1877/2025	S SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	BAIL-2
523/2025	20.03.2025	BLAPL-1891/2025	BR SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	
524/2025	20.03.2025	BLAPL-1889/2025	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	
526/2025	20.03.2025	BLAPL-1890/2025	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	
527/2025	20.03.2025	BLAPL-1881/2025	P PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	

534/2025	20.03.2025	CRLMC-980/2025	H.SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2025-03-12	
537/2025	20.03.2025	CMP-567/2023	D K NAIK	C.O.	COURT NO. 20		WRIT BRANCH-2
539/2025	20.03.2025	CRLMC-3581/2023	M R BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-02-12	CRIMINAL MISC
542/2025	20.03.2025	BLAPL-1888/2025	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
543/2025	20.03.2025	BLAPL-1833/2025	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2025-03-18	
544/2025	20.03.2025	WP (C) - 7828/2025	BK PANDA	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
548/2025	20.03.2025	BLAPL-8569/2024	BB MALLICK	C.O.	COURT NO. 15	Order Dtd. 2025-03-20	
553/2025	20.03.2025	ABLAPL-2790/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-1
554/2025	20.03.2025	ABLAPL-2787/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-2
555/2025	20.03.2025	ABLAPL-2782/2025	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
557/2025	20.03.2025	WP (C) - 11566/2019	K. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-1
558/2025	20.03.2025	ABLAPL-15157/2023	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	BAIL-1
559/2025	20.03.2025	ABLAPL-10382/2022	R.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-20	BAIL-2
560/2025	20.03.2025	WP (C) - 6673/2013	M.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-04-03	WRIT BRANCH (DIVISION BENCH-1)
561/2025	20.03.2025	WP (C) - 6674/2013	M.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2025-04-03	WRIT BRANCH (DIVISION BENCH-1)
565/2025	20.03.2025	CRLMC-760/2025	NITYABRATA BEHURIA	C.O.	COURT NO. 20	Order Dtd. 2025-03-19	
566/2025	20.03.2025	CRLMC-399/2025	N BEHURIA	C.O.	COURT NO. 15	Order Dtd. 2025-04-04	
567/2025	20.03.2025	ABLAPL-2797/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
569/2025	20.03.2025	WP (C) - 4996/2025	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2025-03-19	
570/2025	20.03.2025	ABLAPL-13562/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2

571/2025	20.03.2025	WP (C) - 7480/2025	B DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-26	WRIT BRANCH-6
572/2025	20.03.2025	ABLAPL- 14196/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-16	
574/2025	20.03.2025	WP (C) - 5066/2025	D.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-04-15	WRIT BRANCH (DIVISION BENCH-1)
575/2025	20.03.2025	WP (C) - 31053/2024	D.SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-15	WRIT BRANCH-7
576/2025	20.03.2025	ABLAPL- 13740/2024	PRADEEP KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-06	
577/2025	20.03.2025	WP (C) - 5068/2025	D.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-04-15	WRIT BRANCH-4
579/2025	20.03.2025	WP (C) - 118/2025	T.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-17	WRIT BRANCH-2
580/2025	20.03.2025	WP (C) - 118/2025	S.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-17	WRIT BRANCH-2
581/2025	20.03.2025	WP (C) - 117/2025	T.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-17	WRIT BRANCH-7
582/2025	20.03.2025	WP (C) - 117/2025	S.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-17	WRIT BRANCH-7
583/2025	20.03.2025	TRP (C) - 78/2025	A.K.BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-04-29	
585/2025	20.03.2025	WP (C) - 7851/2025	S.K.NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-05-01	WRIT BRANCH-1
586/2025	20.03.2025	ARBA- 21/2024	P.K.SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	M.J.C.
588/2025	20.03.2025	WP (C) - 7814/2025	M.R.ROUTRAY	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH-4
589/2025	20.03.2025	WP (C) - 7827/2025	B.K.PANI	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	
590/2025	20.03.2025	WP (C) - 7563/2025	H.SUNDARA	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	
591/2025	20.03.2025	WP (C) - 7546/2025	R.C.MUDULI	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	WRIT BRANCH-8
592/2025	20.03.2025	WP (C) - 7827/2025	C.R.NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-19	

594/2025	20.03.2025	WP (C) - 31157/2024	T.K.NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-18	WRIT BRANCH-1
595/2025	20.03.2025	WP (C) - 7127/2025	DEBA PRASAD MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	
596/2025	20.03.2025	WP (C) - 7131/2025	D.P.MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-03-17	WRIT BRANCH-5
597/2025	20.03.2025	CONTC- 6259/2024	K SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-02-21	
598/2025	20.03.2025	WP (C) - 31651/2024	T.K.NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-18	
599/2025	20.03.2025	WP (C) - 5417/2025	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2025-03-19	
700/2025	20.03.2025	WP (C) - 3931/2025	B.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3
703/2025	20.03.2025	WP (C) - 7822/2025	M.R.PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
704/2025	20.03.2025	WA- 500/2025	PRAKASH KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2025-03-13	
705/2025	20.03.2025	WP (C) - 7843/2025	M.R.PADHI	C.O.	COURT NO. 1	Order Dtd. 2025-03-19	
706/2025	20.03.2025	WP (C) - 7466/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-03-18	WRIT BRANCH (DIVISION BENCH-3)
708/2025	20.03.2025	WP (C) - 7539/2025	S.MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
709/2025	20.03.2025	WA- 354/2025	SURENDRA BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	
710/2025	20.03.2025	WP (C) - 7666/2025	B.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-8
711/2025	20.03.2025	WP (C) - 15880/2024	K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-30	WRIT BRANCH (DIVISION BENCH-1)
712/2025	20.03.2025	WP (C) - 7152/2025	BASUDEV BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-12	WRIT BRANCH-4
713/2025	20.03.2025	WP (C) - 7778/2025	BRAJA MOHAN SARANGI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-19	WRIT BRANCH-8
714/2025	20.03.2025	WP (C) - 7141/2025	BASUDEV BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-12	WRIT BRANCH-7

716/2025	20.03.2025	WP (C) - 7824/2025	R.K.BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-19	
718/2025	20.03.2025	WP (C) - 7883/2025	J.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-19	
719/2025	20.03.2025	WP (C) - 7742/2025	JYOTI RANJAN NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-18	WRIT BRANCH (DIVISION BENCH-1)
720/2025	20.03.2025	ABLAPL- 2750/2025	D K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-05-05	
721/2025	20.03.2025	WP (C) - 7650/2025	T.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
723/2025	20.03.2025	WP (C) - 7859/2025	SUMAN MITRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-1)
724/2025	20.03.2025	WP (C) - 7773/2025	M.R.ROUTRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-1)
725/2025	20.03.2025	WP (C) - 6038/2025	H.K.MOHANTA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
726/2025	20.03.2025	WP (C) - 7792/2025	JYOTI RANJAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-1
727/2025	20.03.2025	ABLAPL- 2785/2025	R R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
728/2025	20.03.2025	WP (C) - 7133/2025	P.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-03-25	WRIT BRANCH-7
730/2025	20.03.2025	TRPCRL- 89/2024	C. R. KAR	C.O.	COURT NO. 16	Order Dtd. 2025-03-19	
731/2025	20.03.2025	WP (C) - 7095/2025	B.BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-03-12	WRIT BRANCH-4
732/2025	20.03.2025	ABLAPL- 2786/2025	H K PATRA	C.O.	COURT NO. 16	Order Dtd. 2025-03-19	
733/2025	20.03.2025	ABLAPL- 2788/2025	K K NATH	C.O.	COURT NO. 16	Order Dtd. 2025-03-19	BAIL-2
736/2025	20.03.2025	ABLAPL- 2789/2025	P K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-03-19	
738/2025	20.03.2025	ABLAPL- 2800/2025	P K MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-03-19	
740/2025	20.03.2025	ABLAPL- 2809/2025	R K MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-03-19	BAIL-2

742/2025	20.03.2025	WP (C) - 31402/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-13	WRIT BRANCH (DIVISION BENCH-1)
743/2025	20.03.2025	ABLAPL- 2810/2025	P K BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	BAIL-2
744/2025	20.03.2025	ABLAPL- 2812/2025	S K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
746/2025	20.03.2025	ABLAPL- 2819/2025	BIJAYANANDA DASH	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
747/2025	20.03.2025	ABLAPL- 2805/2025	A P SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	BAIL-2
749/2025	20.03.2025	BLAPL- 12110/2024	DP DASH	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
750/2025	20.03.2025	BLAPL- 12090/2024	DP DASH	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
751/2025	20.03.2025	BLAPL- 11825/2024	G SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
753/2025	20.03.2025	BLAPL- 12104/2024	RK BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
754/2025	20.03.2025	BLAPL- 11818/2024	G SUNDARAY	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
755/2025	20.03.2025	BLAPL- 11839/2024	SK PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
756/2025	20.03.2025	BLAPL- 11857/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 21	Order Dtd. 2025-03-19	
757/2025	20.03.2025	ABLAPL- 2793/2025	RB MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	
758/2025	20.03.2025	WP (C) - 7614/2025	BK PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-2)
759/2025	20.03.2025	WP (C) - 7820/2025	S. M. SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH-8
763/2025	20.03.2025	WP (C) - 7779/2025	J. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-03-19	WRIT BRANCH (DIVISION BENCH-1)
764/2025	20.03.2025	WP (C) - 7735/2025	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	WRIT BRANCH-8
765/2025	20.03.2025	CRLMC- 413/2025	P.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	

766/2025	20.03.2025	CRLREV-45/2025	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2025-03-19	
767/2025	20.03.2025	ABLAPL-2095/2025	GR PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-19	
768/2025	20.03.2025	ABLAPL-12246/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
769/2025	20.03.2025	BLAPL-1892/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	BAIL-2
770/2025	20.03.2025	BLAPL-1879/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	
771/2025	20.03.2025	WP (C) - 5999/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	WRIT BRANCH-6
773/2025	20.03.2025	WP (C) - 7406/2025	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-20	WRIT BRANCH (DIVISION BENCH-3)
774/2025	20.03.2025	WP (C) - 7771/2025	M. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
776/2025	20.03.2025	WP (C) - 6500/2025	MITRA RANJAN TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	WRIT BRANCH-8
778/2025	20.03.2025	CONTC-7474/2024	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-19	
779/2025	20.03.2025	MACA-894/2023	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	MISC. APPEAL SEC.
780/2025	20.03.2025	MACA-894/2023	A K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	MISC. APPEAL SEC.
782/2025	20.03.2025	WP (C) - 30520/2024	J. P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	WRIT BRANCH-1
783/2025	20.03.2025	BLAPL-1864/2025	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-18	BAIL-2
818/2025	20.03.2025	WP (C) - 7546/2025	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-8
835/2025	20.03.2025	WP (C) - 7546/2025	SURYA NARAYAN BEHERA	GENERAL		Final Order	WRIT BRANCH-8
846/2025	20.03.2025	ITA-95/2011	B K DAS	GENERAL		Order Dtd. 2018-08-31	
856/2025	20.03.2025	ITA-105/2011	B K DAS	GENERAL		Order Dtd. 2018-08-31	

361/2025	20.03.2025	WP (C) - 3046/2004	B K DAS	GENERAL		Order Dtd. 2018-08-14	
366/2025	20.03.2025	OJC- 2865/2000	B.K.DAS	GENERAL		Entire Order	
376/2025	20.03.2025	MACA- 666/2022	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-05	MISC. APPEAL SEC.
390/2025	20.03.2025	WP (C) - 32130/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-7
399/2025	20.03.2025	ITA- 23/2009	B.K. DAS	GENERAL		Order Dtd. 2018-12-31	
410/2025	20.03.2025	WP (C) - 16017/2015	B.K. DAS	GENERAL		Order Dtd. 2022-03-30	WRIT BRANCH (DIVISION BENCH)
418/2025	20.03.2025	SA-6/1998	BINOD MAHAKUD	GENERAL		Decree	
424/2025	20.03.2025	WP (C) - 8491/2009	PRATAP BEHERA	GENERAL		Order Dtd. 2019-03-20	
432/2025	20.03.2025	TRP (C) - 249/2024	MAHADEV SAHU	GENERAL		Petition With Annexures	
434/2025	20.03.2025	WP (C) - 4051/2020	B.K. DAS	GENERAL		Entire Order	WRIT BRANCH (DIVISION BENCH)
437/2025	20.03.2025	ITA- 140/2011	B.K. DAS	GENERAL		Order Dtd. 2018-08-31	
441/2025	20.03.2025	MACA- 806/2019	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2025-03-12	MISC. APPEAL SEC.
444/2025	20.03.2025	MACA- 807/2019	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2025-03-12	MISC. APPEAL SEC.
445/2025	20.03.2025	MACA- 158/2019	BINAYAK PRASAD MOHANTY	GENERAL		Order Dtd. 2023-09-13	MISC. APPEAL SEC.
447/2025	20.03.2025	CRLMC- 3576/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	CRIMINAL MISC
462/2025	20.03.2025	WP (C) - 2037/2025	DEEPAK KUMAR PANI	GENERAL		Order Dtd. 2025-01-28	
483/2025	20.03.2025	WP (C) - 12001/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-1)

584/2025	20.03.2025	WP (C) - 12001/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)
512/2025	20.03.2025	ABLAPL- 2764/2025	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2025-03-18	
513/2025	20.03.2025	WP (C) - 12001/2023	PRABHUDAYAL AGRAWAL	GENERAL		Vakalatnama	WRIT BRANCH (DIVISION BENCH-1)
520/2025	20.03.2025	CRLMP- 802/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH-3
525/2025	20.03.2025	WA- 1659/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-07	WRIT APPEAL
528/2025	20.03.2025	WA- 319/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-07	WRIT APPEAL
529/2025	20.03.2025	WP (C) - 6980/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	
530/2025	20.03.2025	WP (C) - 6845/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-4
531/2025	20.03.2025	WP (C) - 6852/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-4
532/2025	20.03.2025	WP (C) - 6854/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-1)
533/2025	20.03.2025	WP (C) - 6926/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-3
535/2025	20.03.2025	WP (C) - 6929/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH (DIVISION BENCH-2)
536/2025	20.03.2025	WP (C) - 6848/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-4
538/2025	20.03.2025	WP (C) - 6986/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-3
540/2025	20.03.2025	WP (C) - 6931/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-3
541/2025	20.03.2025	WP (C) - 6945/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-03-17	
545/2025	20.03.2025	CONTC- 5522/2024	KABITA PATRA	GENERAL		Order Dtd. 2025-03-18	
546/2025	20.03.2025	WP (C) - 16311/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2023-06-28	WRIT BRANCH-1

547/2025	20.03.2025	FAO-812/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-13	MISC. APPEAL SEC.
549/2025	20.03.2025	WP (C) - 16313/2023	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2023-06-28	WRIT BRANCH-1
550/2025	20.03.2025	WP (C) - 33064/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
556/2025	20.03.2025	WP (C) - 33062/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
563/2025	20.03.2025	WP (C) - 33068/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
568/2025	20.03.2025	ABLAPL-2776/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-03-18	
573/2025	20.03.2025	WP (C) - 33071/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
578/2025	20.03.2025	WP (C) - 33074/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
584/2025	20.03.2025	WP (C) - 33075/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
587/2025	20.03.2025	WA-431/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-11	WRIT APPEAL
593/2025	20.03.2025	WA-2386/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-13	
701/2025	20.03.2025	WP (C) - 3584/2025	P. K. MISHRA	GENERAL		Order Dtd. 2025-03-19	WRIT BRANCH-1
702/2025	20.03.2025	WA-2371/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-13	
707/2025	20.03.2025	WA-2305/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-13	
715/2025	20.03.2025	WA-414/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-07	WRIT APPEAL
722/2025	20.03.2025	WA-328/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-10	
729/2025	20.03.2025	ABLAPL-2799/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-03-19	
735/2025	20.03.2025	BLAPL-11247/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2025-03-17	
741/2025	20.03.2025	ABLAPL-2648/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-03-13	BAIL-2
745/2025	20.03.2025	WA-2260/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-13	
748/2025	20.03.2025	SA-6/1998	BINOD MAHAKUD	GENERAL		Petition With	

						Annexures	
752/2025	20.03.2025	SA-6/1998	BINOD MAHAKUD	GENERAL		Entire Order	
762/2025	20.03.2025	WP (C) - 33066/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-5
772/2025	20.03.2025	CRLMC-768/2025	DIPAK KUMAR SAHOO	GENERAL		Order Dtd. 2025-03-18	
775/2025	20.03.2025	WP (C) - 20644/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH (DIVISION BENCH-1)
789/2025	20.03.2025	WP (C) - 23132/2016	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-7
7895/2025	20.03.2025	BLAPL-1471/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-03-18	
7897/2025	20.03.2025	BLAPL-1295/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-02-24	
7901/2025	20.03.2025	BLAPL-1472/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-03-19	
7903/2025	20.03.2025	CRLMC-989/2025	S. R. PATTNAIK	GENERAL		Order Dtd. 2025-03-19	
7948/2025	20.03.2025	WP (C) - 7825/2008	P K PANI	GENERAL			WRIT BRANCH (DIVISION BENCH-3)
7975/2025	20.03.2025	WP (C) - 4948/2025	P K SWAIN	GENERAL			WRIT BRANCH-4
7976/2025	20.03.2025	WP (C) - 7514/2024	R K MOHABHOI	GENERAL			WRIT BRANCH-1
7978/2025	20.03.2025	OJC-13695/1997	S N MOHANTY	GENERAL			
7979/2025	20.03.2025	OJC-13605/1997	S N MOHANTY	GENERAL			
7980/2025	20.03.2025	OJC-3820/1994	S N MOHANTY	GENERAL			
7981/2025	20.03.2025	OJC-3694/1999	S N MOHANTY	GENERAL			
7983/2025	20.03.2025	MACA-609/2022	L K BEHERA	GENERAL			MISC. APPEAL SEC.
7985/2025	20.03.2025	WP (C) - 2139/2022	B K PATI	GENERAL			WRIT BRANCH-2
7987/2025	20.03.2025	WP (C) - 14628/2024	G K NANDA	GENERAL			WRIT BRANCH-2

489/2025	20.03.2025	WP (C) - 533/2024	P K LENKA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)
490/2025	20.03.2025	WP (C) - 9523/2013	S PALAI	GENERAL			WRIT BRANCH-4
492/2025	20.03.2025	FAO- 15/2025	S HUSSIAN	GENERAL		Order Dtd. 2025-03-13	
494/2025	20.03.2025	WP (C) - 14621/2024	G K NANDA	GENERAL			WRIT BRANCH-2
496/2025	20.03.2025	ABLAPL- 1144/2025	BALARAM SINGH	GENERAL		Order Dtd. 2025-03-19	
499/2025	20.03.2025	WP (C) - 8290/2016	K PARIDA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)
501/2025	20.03.2025	WP (C) - 2405/2025	P NAYAK	GENERAL			WRIT BRANCH-7
503/2025	20.03.2025	WP (C) - 29095/2019	P NAYAK	GENERAL			WRIT BRANCH-6
506/2025	20.03.2025	WP (C) - 2989/2023	Y DAS	GENERAL			WRIT BRANCH-2
508/2025	20.03.2025	ABLAPL- 2462/2025	R K BARIK	GENERAL			
511/2025	20.03.2025	CRLREV- 493/2023	B K SAHANI	GENERAL			CRIMINAL REVISION
514/2025	20.03.2025	CRLMC- 716/2025	B C PANDA	GENERAL			
515/2025	20.03.2025	WP (C) - 13708/2012	B K SWAIN	GENERAL			WRIT BRANCH-2
517/2025	20.03.2025	WPC (OA) - 502/2010	M BEHERA	GENERAL			OA Branch
519/2025	20.03.2025	WP (C) - 15045/2020	N K ROUT	GENERAL			WRIT BRANCH-2
520/2025	20.03.2025	WP (C) - 7495/2024	P K RATH	GENERAL			WRIT BRANCH-8
523/2025	20.03.2025	CMP- 1383/2024	L MOHANTY	GENERAL			
525/2025	20.03.2025	CRLMC- 807/2025	P KBISWAL	GENERAL			
529/2025	20.03.2025	CMAPL- 752/2022	K K MOHANTY	GENERAL			M. J. C.
531/2025	20.03.2025	RSA- 218/2003	P BEHERA	GENERAL			
534/2025	20.03.2025	CRLMC-	S SAHOO	GENERAL			

		3116/2024					
535/2025	20.03.2025	CRLREV-132/2025	D SAHOO	GENERAL			
537/2025	20.03.2025	CONTC-6760/2024	S GHOSHH	GENERAL			
538/2025	20.03.2025	CMP-718/2024	S S JENA	GENERAL			WRIT BRANCH-5
539/2025	20.03.2025	CMP-192/2021	S S JENA	GENERAL			WRIT BRANCH-8
540/2025	20.03.2025	FAO-30/2025	P NAYAK	GENERAL			
541/2025	20.03.2025	WP (C) - 5355/2019	T BAG	GENERAL			WRIT BRANCH (DIVISION BENCH)
542/2025	20.03.2025	WP (C) - 5355/2019	T BAG	GENERAL			WRIT BRANCH (DIVISION BENCH)
544/2025	20.03.2025	BLAPL-1854/2025	A K BISWAL	GENERAL			BAIL-2
546/2025	20.03.2025	CMP-1074/2024	A K BISWAL	GENERAL			
549/2025	20.03.2025	SA-102/1990	B K PATI	GENERAL			
552/2025	20.03.2025	OJC-8897/1997	S N MOHANTY	GENERAL			
556/2025	20.03.2025	OJC-14442/1997	S N MOHANTY	GENERAL			
563/2025	20.03.2025	MATA-9/2017	L D SAHOO	GENERAL			FIRST APPEAL
565/2025	20.03.2025	WP (C) - 7349/2025	K K NATH	GENERAL			
567/2025	20.03.2025	RSA-121/2002	S R PANI	GENERAL			SECOND APPEAL
568/2025	20.03.2025	BLAPL-11953/2024	S N MISHRA	GENERAL			
570/2025	20.03.2025	RVWPET-266/2022	R K BISOI	GENERAL			CIVIL REVISION
551/2025	20.03.2025	WP (C) - 29753/2024	S. K. MISHRA	GENERAL		Order Dtd. 2024-11-29	WRIT BRANCH (DIVISION BENCH-2)
552/2025	20.03.2025	CONTC-7473/2024	SURENDRA DAS	GENERAL		Order Dtd. 2025-03-13	
564/2025	20.03.2025	WP (C) - 2983/2022	J SAHOO	GENERAL		Order Dtd. 2022-01-31	WRIT BRANCH-5

717/2025	20.03.2025	WP (C) - 15880/2024	KDAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)
734/2025	20.03.2025	ABLAPL- 2737/2025	G. S. MOHANTY	GENERAL		Order Dtd. 2025-03-17	
737/2025	20.03.2025	CRLREV- 694/2024	SPANDAN MOHANTY	GENERAL		Order Dtd. 2025-02-21	
739/2025	20.03.2025	CRLMC- 4034/2024	M. R. BARIK	GENERAL		Order Dtd. 2025-02-20	
760/2025	20.03.2025	RVWPET- 37/2025	SATYAJIT BISWAL	GENERAL		Order Dtd. 2025-03-03	CIVIL REVISION
761/2025	20.03.2025	CRLMC- 768/2025	SATYAJIT BISWAL	GENERAL		Order Dtd. 2025-03-18	
777/2025	20.03.2025	ABLAPL- 14561/2023	R K MALLICK	GENERAL			BAIL-2
781/2025	20.03.2025	RSA- 301/2014	M.R.SAHOO	GENERAL		Order Dtd. 2024-09-27	SECOND APPEAL

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